

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati the 31<sup>st</sup> of August, 2022

**NO. HC.VII-167(Pt.-VIII)/2014/7437/A ####** The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the 2 (two) day Training programme on "**Judicial Officers And Human Rights: Issues and Challenges**" scheduled to be held on **17<sup>th</sup> & 18<sup>th</sup> September, 2022** at the Indian Law Institute, New Delhi.

Sl. No.	Name & Designation of the nominated Officer	Contact No.	E-mail ID
1.	<b>Smti. Dimpee Talukdar,</b> Judicial Magistrate, 1 <sup>st</sup> Class, Goalpara	7002927332	tdimpee@gmail.com
2.	<b>Shri Prasurjya Pran Phukon,</b> Judicial Magistrate, 1 <sup>st</sup> Class, Dhubri	9101034596	prasurjya873@gmail.com
3.	<b>Smti. Bebika Kuli,</b> Judicial Magistrate, 1 <sup>st</sup> Class, Dhemaji	8486717095	bebikuli@gmail.com

Further, the nominated officers are directed to submit a report after completion of the Course.

By Order,  
Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-167(Pt.-VIII)/2014/7438- 7453/A Dated: 31-08-2022**

Copy forward for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

***The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.***

31.08.22

3. The District & Sessions Judge,  
Dhemaji / Goalpara / Dhubri

***(He/She is requested to inform the nominated Judicial Officer(s) under his/her control accordingly).***

4. The Registrar (Admin./Vigilance/ Estt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri S.C. Prusty, Registrar, The Indian Law Institute, Bhagwan Das Road, New Delhi-110001.
7. The Joint Registrar (Judl. / PM&P), Gauhati High Court, Guwahati.
8. Smti. Dimpee Talukdar, Judicial Magistrate, 1<sup>st</sup> Class, Goalpara.
9. Shri Prasurjya Pran Phukon, Judicial Magistrate, 1<sup>st</sup> Class, Dhubri.
10. Smti. Bebika Kuli, Judicial Magistrate, 1<sup>st</sup> Class, Dhemaji.

**The nominated officers are advised to contact the State Guest House at New Delhi for accommodation. For further information and clarification, they may contact Dr. A. K Verma, Deputy Registrar, the Indian Law Institute (mobile-8588834525).**

11. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).***

13. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
14. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
15. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapindal  
31.08.22

**REGISTRAR (JUDICIAL)**